



**R.O.C. No.36712A/2020/Comp.9**

**NOTIFICATION**

It is hereby notified that, "The Madras High Court E-Filing Rules, 2020" has been framed and the same came into force with effect from 18.11.2020. The said Rules have been hosted in the Madras High Court Website ([www.hcmadras.tn.nic.in](http://www.hcmadras.tn.nic.in)).

**HIGH COURT, MADRAS.  
DATED:15.12.2020**

**Sd-/ R.Poornima  
REGISTRAR GENERAL (i/c)**

True copy /Forwarded by Order//

To

- 1.All the Principal District Judges in the State of Tamil Nadu and the Chief Judge U.T of Puducherry( With a request to bring to the notice of all the Judicial Officers working under your Control and also request to inform the various Bar Associations in your District)
2. All the Officers, High Court, Madras and Madurai Bench of Madras High Court, Madurai.
3. All the Heads of Sections, High Court, Madras and Madurai Bench of Madras High Court, Madurai.